## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)94/ BB/ 17	-	For filing objections	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. ARHINAG.S ADVOCATE LAWELRS INC Ph.: 9008/15094	PLSPONDEN 7	Ship
2 SHANU JAIN. 7767091816.	PEILITIONER	A since the same of the same o

## ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present, who has filed objections. For hearing list it on 15/03/2018.

Member (T)

Member (J)